NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1403 of 2019

IN THE MATTER OF:

Asstt. Commissioner of Income tax **...Appellant**

Versus

Sunstar Overseas Ltd. **...Respondent**

For Appellant: **Ms. Lakshmi Gurung, Sr. Standing Counsel for Income tax Dept.**

For Respondent: **None.**

O R D E R

26.02.2020 List the Appeal 'For Admission (After Notice)' on **25th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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